

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**OP NO. 02 OF 2016**

**Dated: 13<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Sugar Mills Association Madhya Pradesh ...Appellant(s)  
Vs.  
Madhya Pradesh Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Mrs. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Venkatesh  
Mr. Varun Singh  
Mr. Pratyush Singh  
Mr. Shashank Khurana  
Ms. Natabrata Bhattacharya for R.1

**ORDER**

At the request of learned counsel for the State Commission, the matter is adjourned to **20.02.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*